


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.65/ BB/2017	-	Admission	Rule-7 of IB	Ecolane Electronics Bangalore Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Prasanna K. Arjun	Adv. for Applicant	

Counsel for petitioner is present. He has filed memo stating that he has complied the objections. He is permitted to make corrections in Form-6 where entries are made in pencil, to erase and to make the same in ink pen.

For further hearing, list it on 07.08.2017.


MEMBER (J)


MEMBER (T)